COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA NO. 417 OF 2016 IN
DFR NO. 1064 OF 2016

Dated : 20th July, 2016

Present :Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I J Kapoor, Technical Member

In the matter of:

TANGEDCO .... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant (s) : Mr. S. Vallinayagam

ORDER

IA NO. 417 OF 2016
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 22.08.2016. Dasti, in addition, is permitted.

List the matter on ***22.08.2016.***

(I. J Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/pr